

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.27941/2019

(Arising out of impugned final judgment and order dated 01-10-2019 in SA No. 942/2016 passed by the High Court of Judicature at Allahabad)

SHIV PRASAD & ORS.

Petitioner(s)

VERSUS

CHANDRA SHEKHAR (DEAD) THROUGH LRS. & ORS.

Respondent(s)

(IA No. 167347/2021 - APPLICATION FOR SUBSTITUTION, IA No. 167348/2021 - EXEMPTION FROM FILING O.T., IA No. 180535/2019 - EXEMPTION FROM FILING O.T.)

Date : 27-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Sanjai Kumar Pathak, AOR
Mr. Arvind Kumar Tripathi, Adv.
Mrs. Shashi Pathak, Adv.

For Respondent(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Hunny Juneja, Adv.
Mr. Gopal Singh, Adv.
Mr. Aryan P. Nanda, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Sanjai Kumar Pathak, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day during last week of
November, 2023.

(RAJNI MUKHI)
COURT MASTER (SH)

(DIPTI KHURANA)
ASSISTANT REGISTRAR